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# Agriculturists Loans (Andhra Pradesh Amendment) Act, 1935

### 16 of 1935

[29 October 1935]

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# Agriculturists Loans (Andhra Pradesh Amendment) Act, 1935

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An Act to amend the Agriculturists Loans Act, 1884, in its application to the 2[State of Andhra] for a certain purpose. Whereas it is expedient to amend the Agriculturists Loans Act, 1884, in its application to the 2[State of Andhra] for the purpose hereinafter appearing; it is hereby enacted as follows:- 1. For Statement of Objects and Reasons see Fot St. George Gazette, dt.23-7-1935, Pt.IV, Page 272. This act has been extended to the whole of the State by the Andhra Pradesh Extension and Amendment of Laws Act, 1958 (Andhra Pradesh Act XIX of 1958). 2. Substituted for the words Presidency of Madras by the Andhra Adaptation of Laws Order of 1953.

#### 1. Short Title :-

This Act may be called 1[the Agriculturists Loans (Andhra Pradesh Amendment) Act, 1935.

1. Substituted for the original short title by the First Schedule to the Andhra Pradesh Laws (Amendment of the Short Titles) Act, 1961.

## 2. Amendment Of Section 4, Act 12 Of 1884 :-

In sub-section (1) of Section 4 of the Agriculturists Loans Act,

1884, after the words "the relief of distress", the words "or indebtedness", shall be inserted.